

Through Fax

(J.H.C. Sch. 1-7)

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From:

Ram Sharma,

Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - **Nomination of the Full time Secretaries of all the DLSAs for attending One Day State Level Colloquium to strengthen the Permanent Lok Adalats of Jharkhand on 01.02.2020 at NYAYA Sadan, JHALSA, Ranchi.**

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate the Full time Secretaries of all the DLSAs of the State of Jharkhand to attend One Day State Level Colloquium to strengthen the Permanent Lok Adalats of Jharkhand on 01.02.2020 at Nyaya Sadan, JHALSA, Ranchi from 10.00 AM.

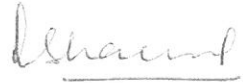
You are, therefore, requested to direct the Full time Secretary, DLSA of your Judgeship to attend the aforesaid Colloquium in proper dress.

Yours faithfully,
Sd/- **Ram Sharma**
Registrar (Administration) I/c.

Memo no. 272 /Apptt.

dated, the Ranchi 18/01/2020

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/15 dated 06.01.2020 / the Director, Judicial Academy Jharkhand, Ranchi for information / all the Full time Secretaries of DLSAs in the State of Jharkhand for information and needful / the C.P.C. I/c, e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


18.01.2020
Registrar (Administration) I/c.